

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 266 of 2018 in
DFR No. 657 of 2018**

Dated : 22nd February, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Federation of Industries Association	Appellant(s)
Vs.		
Joint Electricity Regulatory Commission for other State of Goa and UTs & Anr	Respondent(s)

Counsel for the Appellant (s) : Mr. Rohit Rao N.
Mr. Mukund P. Unny

Counsel for the Respondent(s) :

ORDER

IA No. 266 of 2018 (for urgent listing)

We have learned counsel appearing for the Appellant. In the light of the statement made in the IA No.266 of 2018 (for urgent listing) and the reasons stated in the application, the same IA is accepted. The Instant application is allowed and stands disposed of.

List this matter for admission on **26.02.2018** after curing the defects.

**(S.D. Dubey)
Technical Member**

**(Justice N.K. Patil)
Judicial Member**

bn/pr